

12.03 hrs.

WORKING JOURNALISTS AND OTHER  
NEWSPAPER EMPLOYEES (CONDITIONS OF  
SERVICE) AND MISCELLANEOUS  
(AMENDMENT) BILL, 1996

- As passed by Rajya Sabha

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1996 as passed by Rajya Sabha on the 1st August 1996.

12.03½ hrs.

STANDING COMMITTEES—A REVIEW

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the 'Standing Committees (1995-96)-A review

[English]

MR. SPEAKER : Now, Presentation of Petition.

Shri Bachi Singh Rawat — Not present.

(Interruptions)

MR. SPEAKER : I have said that I will call one by one.

(Interruptions)

SHRI JAI PRAKASH AGARWAL (Chandni Chowk - Delhi) : Sir, I am on a point of order...(Interruptions)

MR. SPEAKER : There is no point of order now. We have not taken up any business.

(Interruptions)

SHRI JAI PRAKASH AGARWAL : Sir, I would like to quote Rule 380...(Interruptions)

MR. SPEAKER : Shri Agarwal, we have no business at the moment.

(Interruptions)

SHRI JAI PRAKASH AGARWAL : Sir, I have written a letter to you about this...(Interruptions)

MR. SPEAKER : There is no point of order during Zero Hour. We have not taken up any business.

(Interruptions)

SHRI JAI PRAKASH AGARWAL : Sir, let me finish...(Interruptions) I quote Rule 380 of the Rules of Procedure and Conduct of Business :

"If the Speaker is of the opinion that words used in debate which are defamatory or indecent or unparliamentary or indignified, he may, in his discretion, order that such words be expunged from the proceedings of the House."...(Interruptions)

MR. SPEAKER : How does it relate to Zero Hour?

(Interruptions)

SHRI JAI PRAKASH AGARWAL : Sir, please listen to me...(Interruptions)

MR. SPEAKER : Not at all. It does not relate to Zero Hour.

Your point of order has to be relating to the business before the House.

(Interruptions)

SHRI JAI PRAKASH AGARWAL : Sir, I have written a letter about this...(Interruptions)

MR. SPEAKER : A point of order can be raised only on matters relating to the business of the House.

Now we do not have the business of the House. Now it is Zero Hour.

SHRI JAI PRAKASH AGARWAL : Sir, I have written a letter to you about this.

MR. SPEAKER : Please do not do like that. Shri V.M. Sudheeran, please.

[Translation] \*

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Speaker, Sir, what is the fate of the Privilege Motion about which I had given the notice on the 25th. You had sought clarification thereon and I hope by now the reply must have been received. It is an important issue and I want your ruling thereon.

MR. SPEAKER : The reply must have been received by now.

[English]

I will go into it. In fact, I remember replies have come but I do not know exactly whether this reply has come or not. I will certainly look into it.

(Interruptions)

[Translation]

MR. SPEAKER : In case you want to speak, you must await your turn. I will not call the Members, who shout.

[English]

SHRI V.M. SUDHEERAN (Alleppey) : Sir, I would like to invite the attention of the Government to a very